

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|--------------------------|-----------------|--|
| CP(IB) No.41/BB/ 17 | - | For filing objections | Rule-6 of IB | Milliken Chemical & Textile (India) Company Pvt. Ltd., Vs Falcon Tyres Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|-----------|
| | ARJUN RAO 9880508071 | Petitioner | AJK |

O R D E R

Counsel for petitioner is present. Already this Tribunal has appointed IRP in respect of R1/Falcon Tyres Ltd., in C.P(IB)/No.1/BB/2017. This Tribunal already passed orders of moratorium period. Therefore, this Tribunal cannot proceed in this matter during moratorium period by virtue of section 14 of I & B Code. List it on 24/11/2017.



Member (T)



Member (J)